

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY—MEMBER (TECHICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.10/7/HDB//2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Kadevi Industries Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner and Respondent

Post the case on 27.10.2017.

Member (T)

Member (J)